

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:184  
ANSWERED ON:09.11.2010  
CANCELLATION OF MINING LEASE  
Rao Shri Sambasiva Rayapati

**Will the Minister of MINES be pleased to state:**

- (a) whether the State Governments have to seek prior approval of the Union Government to cancel the mining lease of companies in the mining sector;
- (b) if so, the details thereof;
- (c) whether several States have sought approval of the Union Government regarding cancellation of lease of some companies;
- (d) if so, the details thereof; and
- (e) the action taken by the Union Government in this regard?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

- (a) : No, Madam.
- (b) to (e) : Question does not arise.